	(Fi	ling under clause (ca) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Perso	ns) Regulations, 20	16	
61. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	1548	13039418595.87	1548	11425405974.57	73.39	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	7	4118595369	5	4061551656	26.09	0	0		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	Annexure 5
6	Operational creditors (Employees)	30	24628303.50	30	24628303.50	0.16	0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	1	2684710	1	2684710	0.02	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	30	213239234	30	54073670	0.35	0	0	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	<u>Annexure 9</u>
Total		1616	17398566212.370 003	1614	15568344314.07	100.00	0	1913601720	0	